

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **07.05.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP(IB)/103/CHE/2024  
**NAME OF THE PETITIONER(S)** : C A Sunny  
**NAME OF THE RESPONDENTS** : Greenocare Engineering Pvt Ltd  
**UNDER SECTION** : Sec 7 Rule 4 of IBC, 2016

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**ORDER**

Present: Ld. Counsel Shri. A Muraleedharun for the Petitioner.

Ld. Counsel Shri. T Jayashankar for the Respondent.

Ld. Counsel for the Respondent accepts notice. He seeks and is granted three weeks time to file Reply and serve copy on the Counsel for the Petitioner.

Rejoinder if any, be filed within two weeks there after.

List the petition for hearing on **05.07.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)